

No. HCA-II/22/2011



**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS,
BENGALURU-560 001
DATE: 14th MARCH 2024**

NOTIFICATION

SUB: Calling of sealed quotations for washing of cloth articles of this office – reg.

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It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from Dry Cleaning Firms located in Bengaluru only, for washing of cloth articles of this office as per Annexure-I.

Therefore, Dry Cleaning Firms located in Bengaluru only, may submit their sealed quotations mentioning their lowest rates, inclusive of all charges & taxes, if applicable, for washing of cloth articles mentioned under Annexure-I.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

The sealed quotation should reach the office of the Registrar General, High Court of Karnataka, Bengaluru – 560 001, not later than 01.04.2024 at 05.15 p.m. Any quotations received after the due date shall not be considered. The sealed cover containing the quotation should be superscribed with "QUOTATION FOR WASHING OF CLOTH ARTICLES".

The quotations will be opened on 02.04.2024 at 12.00 Noon, in the Chambers of the undersigned.

By order,

**Sd/-
(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)**

ANNEXURE-I
Description of Cloth Articles to be washed

Sl. No	Type of Clothes	Quantity	Rate (₹)	GST	Total (₹) Inclusive of all charges & taxes
1	Towel (Big size)	For each			
2	Napkins (Small Towel)	For each			
3	Diwan Cover	For each			
4	Bed spread	For each			
5	Bed sheet	For each			
6	Quilt	For each			
7	Car Seat Cover (full set)	Per set			
8	Sofa Cover (full set)	Per set			
9	Pillow cover	For each			
10	Chair Cover	For each			
11	Dining Table Cloth	For each			
12	Table Cloth	For each			
13	Side Screen	For each			
14	Screen	For each			
15	Small door curtain	For each			
16	Big door curtain	For each			
17	Small window curtain	For each			
18	Big window curtain	For each			
19	Frill	For each			
20	Big Blankets	For each			
21	Small Blankets	For each			
22	Curtain – 8ft (HCGH)	For each			

Terms and Conditions:

1. The rate accepted by this Office shall not be increased till the completion of the agreement period of one year or till the expenditure in this regard reaches ₹5,00,000/- (Rupees Five Lakh), whichever is earlier, from the date of execution of the agreement.
2. The cloth articles to be washed shall be collected by the firm from HCA-II Branch of this office as and when informed. Further, they have to deliver the clothes after proper washing, ironing and without causing any damage to HCA-II Branch of this office.
3. In case the services are found to be unsatisfactory, liberty is reserved by the High Court to cancel the Agreement at any point of time.
4. The payment shall be made through Khajane-II facility of Government of Karnataka to the Firm's Bank Account.

By order,

Sd/-

(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)